

**List of Participants of Workshops on
Ocean Futures**

1. SHRI R. M. S. Bhargava
2. Dr. B. N. Desai.
3. Dr. S. N. Dwivedi.
4. Dr. R. Sen Gupta.
5. Dr. L. U. Joshi.
6. Dr. K. N. Kaul
7. Dr. A. K. Lyall.
8. Dr. Rashmi Mayur.
9. Prof. N. Balakrishnan Nair.
10. Dr. B. U. Nayak.
11. Dr. S. Z. Qasim.
12. Dr. T. S. S. Rao.
13. Dr. S. C. Seth.
14. Shri H. N. Siddiquie.
15. Dr. V. V. R. Varadachari.
16. Dr. B. Patel
17. Dr. M. C. Balani.
18. Dr. P. K. Bose.
19. Shri Avinash Chandra.
20. Shri P. R. Chandra.
21. Shri S. G. Dalal.
22. Dr. D. C. Goswami.
23. Dr. A. G. Malshe
24. Shri J. S. Misra.
25. Dr. J. V. Muralikrishna.
26. Shri A. Narendra Nath.
27. Dr. R. Natarajan.
28. Dr. A. H. Parulaker.
29. Dr. M. S. Prabhu
30. Shri S. N. Puri.
31. Dr. Ramakrishna Rao.
32. Shri Venkoba Rao.
33. Shri P. V. S. S. R. Sarna.
34. Shri M. G. A. P. Setty.

35. Dr. R. K. Sharma.

36 Lt. Cdr. S. Syal.

37. Shri M. M. Tilak.

38. Dr. A. B. Wagh.

The inaugural session was presided over by Shri Maheshwar Dayal and the inaugural address was delivered by Dr. R. Ramanna.

महिलाओं को स्वतंत्रता सेनानी पेंशन

9163. श्री राम प्यारे बनिका : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार उन महिलाओं को स्वतंत्रता सेनानी पेंशन देने के प्रस्ताव पर विचार कर रही है जो तीन मास के लिए जेल गई थी ;

(ख) यदि हां, तो पेंशन की राशि कितनी है ;

(ग) क्या यह भी सच है कि अनुसूचित जातियों और अनुसूचित जनजातियों को भी इस योजना के अन्तर्गत लिया जायेगा ; और

(घ) यदि हां, तो उनके मामले में जेल जाने की न्यूनतम अवधि क्या होगी ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) से (घ) . स्वतंत्रता सेनानी पेंशन योजना, 1972, जो 15-8-1972 से शुरू हुई थी, जिसका नाम अब स्वतंत्रता सेनानी सम्मान पेंशन योजना रखा गया है, 1-8-1980 से उदार बनाई गई है और क्रियालिधि सरल कर दी गई है । इस संबंध में संसद के दोनों सदनो में जुलाई 1980 में घोषनायें कर दी गई थी ।

उदार बनाई गई योजना में अन्य बातों के साथ यह व्यवस्था है:—

(1) जोषित स्वतंत्रता सेनानियों के बारे में पेंशन 200/- रु० से बढ़ाकर 300/- रु० मासिक करना और विधवाओं के बारे में प्रत्येक अविवाहित लड़कों के लिए 50/- रु० के अतिरिक्त 100/- रु० से 200/- रु० मासिक करना, परन्तु कुल मिलाकर पेंशन 300/- रु० मासिक से अधिक नहीं होगी।

(2) केन्द्रीय पेंशन की पात्रता के लिए महिला स्वतंत्रता सेनानियों और अनुसूचित जातियों/अनुसूचित जनजातियों के मामले में छः महीने की यातना की अर्हक अवधि घटाकर तीन महीने करना।

Supply of Arms and Ammunition to Dacoits

9164. SHRI JITENDRA PRASAD:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Arms and Ammunition dealers in the country have been supplying arms and ammunition to dacoits and smugglers both inside and outside the country;

(b) if so, the particulars thereof; and

(c) the action taken or proposed to be taken in the matter.

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):

(a) to (c). The requisite information is being collected from the State Governments and will be laid on the Table of the House on receipt.

Negotiation with USA on Reprocessing of spent Fuel

9165. SHRI M. V. CHANDRA-
SHEKARA MURTHY:
SHRI JAGDISH TYTLER:
SHRI K. P. SINGH DEO:

Will the PRIME MINISTER be pleased to state:

(a) whether India has approached U.S. Government for bringing into operation the Tarapur reprocessing plant for spent fuel;

(b) whether this was held up due to the differences regarding application of safeguards as proposed in 1963 agreement;

(c) whether reprocessing plant at Tarapur has been lying idle for years due to lack of U.S. response;

(d) whether any final agreement with the new Government has been reached; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE
DEPARTMENTS OF SCIENCE AND
TECHNOLOGY AND ELECTRONICS
AND ENVIRONMENT (SHRI C. P. N.
SINGH): (a) Yes, Sir.

(b) Despite our request, a "Joint Determination" regarding the "Safeguard ability" of the reprocessing plant at Tarapur, as envisaged in the 1963 Cooperation Agreement, has not taken place. This delay has forced the Government of India to carry out extensive modifications for augmenting the storage facility at avoidable expenses and effort. On the other hand, the reprocessing plant at Tarapur has not yet been used for the purpose for which it was built. The Government of India has impressed on the Government of the United States of America to abide by its commitments under the 1963 Cooperation Agreement.